

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1961

ANSWERED ON:02.12.2011

SECOND PHASE OF RGGVY

Chavan Shri Harischandra Deoram;Kishor Shri Kamal ;Singh Shri Ijyaraj

Will the Minister of POWER be pleased to state:

- (a) whether projects under phase-II of Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) has been sanctioned;
- (b) if so, the details thereof, State/UT-wise including Uttar Pradesh and Rajasthan; and
- (c) the details of proposals/Detailed Project Report of various State Governments pending for approval of the Union Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a)to(c): No, Madam. 33 Detailed Project Reports (DPRs) submitted by State Governments are under consideration in Phase-II of Rajiv Gandhi Grameen Vidyutikaran Yojana(RGGVY). The details of these projects are at Annex-I. Besides,34 supplementary projects have also been received through Rural Electrification Corporation (REC), the nodal agency for RGGVY. These proposals are under consideration. The details of these projects are at Annex-II.